

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1153-1154/2024

RAGHUNANDAN

Appellant(s)

VERSUS

THE STATE OF U.P. & ORS. Respondent(s)
(ONLY IA NO. 109514/2024 (APPLICATION FOR DIRECTION) IS LISTED
IA No. 109514/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 109515/2024 - EXEMPTION FROM FILING O.T.)

Date : 29-07-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Appellant(s) Mr. J.S. Attri, Sr. Adv.
Mr. Robin Khokhar, AOR
Mr. Ram Bhadauria, Adv.
Mr. Vikas Kumar Singh, Adv.
Ms. Ritu Reniwal, Adv.
Mr. B.N. Dubey, Adv.

For Respondent(s) Mr. Akshay Amritanshu, AOR
Mr. Samyak Jain, Adv.
Ms. Pragya Upadhyay, Adv.

Ms. Anushri Singh, Adv.
Ms. Rashmi Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for respondent No.2 prays for
and is granted four weeks' time to file Vakalatnama
and counter affidavit.

In the meanwhile, the respondent police shall
extend adequate protection to the petitioner and his
family.

List thereafter.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
COURT MASTER (NSH)